

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 3

**IA No. 117/22 In
CP (IB) No. 73/Chd/Pb/2017
(Admitted)**

Under Section 9 & 60(5) IBC 2016

In the matter of:-

Singhania International Ltd

...Petitioner/ Operational Creditor

Vs.

Shyam Udyog Ltd. & Ors.

...Respondent/ Corporate Debtor

Present through Video Conferencing:

Mr. Naveen S. Bhardwaj, Advocate for the petitioner/ operational creditor in CP and for the applicant in IA No. 117/2022.

IA No. 117/2022

A date is requested by learned counsel for the applicant for making compliance of the administrative order dated 14.11.2022. Let the same be made within 10 days. List on 08.12.2022.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

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**(Harnam Singh Thakur)
Member (Judicial)**

November 15, 2022

SM